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Title: Message received from Rajya Sabha that Rajya Sabha at its sitting held on 20<sup>th</sup> July, 2009, passed the Right of Children to Free and Compulsory Education Bill, 2009.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Right of Children to Free and Compulsory Education Bill, 2009 which has been passed by the Rajya Sabha at its sitting held on the 20<sup>th</sup> July, 2009."

2. Sir, I also lay on the Table the Right of Children to Free and Compulsory Education Bill, 2009, as passed by Rajya Sabha on the 20<sup>th</sup> July, 2009.